

the participants in the Symposium on Union Budget for the year 1971-72 conducted by the Dewan Chand Institute of National Affairs recently; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): (a) Yes, Sir.

(b) The country's tax structure is kept under constant review. Government do not, however, consider it necessary at this stage to appoint a taxation and expenditure commission as suggested by the participants of the Symposium.

Assistance to Small Farmers in Mysore State

6540. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether the small farmers of Mysore State have been provided with banking facilities; and

(b) whether any guidelines have been laid down for assistance to small farmers in the State of Mysore for the development of Agriculture?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): (a) Small farmers who approach the public sector banks in the country, including those in Mysore State, with technically feasible and economically viable schemes of agricultural development are given credit by these banks provided there is no physical difficulty in ensuring adequate supervision of the proper utilisation of the loans and their due recovery.

(b) Yes, Sir. The set of guidelines issued by the Reserve Bank of India to all commercial banks to assist small farmers in the implementation of their agricultural schemes also automatically take care of such farmers in Mysore State as well.

Amount of Money given by Nationalised Banks to Farmers in Mysore

6541. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be

pleased to state the amount of money which has been given by the Nationalised Banks since nationalisation of banks to the farmers of (i) Mysore State and (ii) Tumkur District of Mysore State and on what terms?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): The comparative figures of direct finance by 14 nationalised banks to the farmers in Mysore State are given below :

(Amounts in lakhs of rupees)

| As at end of June, 1969 | | As at end of March, 1971 | |
|-------------------------|--------------------|--------------------------|--------------------|
| No. of Accounts | Amount outstanding | No. of Accounts | Amount outstanding |
| 32302 | 491.52 | 71023 | 1376.45 |

Information in respect of Tumkur District is being collected and will be laid on the Table of the House. The terms and conditions in respect of advances to agriculturists mainly depend upon the purpose of the advance and the nature of the scheme financed. The nationalised banks do not generally insist on mortgage of land in respect of crop loans for small amounts. The rate of interest charged by these banks in respect of agricultural advances generally varies between 9% and 10½% per annum. Broad terms and conditions attached to certain types of agricultural advances are shown in the statement laid on the Table of the House. [Placed in Library. See No. LT-778/71.]

Amount of Income Tax Outstanding against M/s. Escorts Ltd. Bangalore

6542. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) the amount of Income-tax arrears outstanding against M/s. Escorts Ltd. Bangalore;

(b) since when this amount has been outstanding; and

(c) the steps taken or proposed to be taken to realise this amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) There is no such company as M/s. Escorts Ltd. Bangalore. However, there is a company named M/s. Escorts Ltd. Delhi, assessed in the charge of Commissioner of Income-tax (Central), Delhi. The amount of Income-tax arrear outstanding against the said company is Rs. 20,99,271/-

(b) 1st February, 1971.

(c) The above demand pertains to additional advance tax considered due for the assessment year 1971-72. The assessee has, however, subsequently filed a return of income according to which the advance tax already paid by it is more than the regular tax due on the basis of the income shown in the return. The additional advance-tax demand mentioned above accordingly awaits adjustment on completion of the assessment for the year.

Evasion of Income-Tax in Mysore

6543. **SHRI K. LAKKAPPA :** Will the Minister of FINANCE be pleased to state :

(a) whether there have been many cases of Income-tax evasion in the State of Mysore ;

(b) if so, the names of persons or firms/companies who are defaulters for evasion of income-tax and the cases in respect of which arrears of Income-tax amounting to more than rupees one lakh are outstanding ;

(c) since when this amount has been outstanding for realisation ; and

(d) the steps taken or proposed to be taken to realise the amount ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. There have been some cases of tax evasion in the State of Mysore.

(b) Information is being collected and the list of persons who have concealed income above Rupees one lakh for the assessment year 1970-71 and those from whom more than one lakh was due on 31-3-1971 will be placed on the Table of the Sabha.

(c) and (d). Information is being collective and will be placed on the Table of the Sabha.

Shortage of Over-Bridges in the Tumkur District (Mysore State)

6544. **SHRI K. LAKKAPPA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether great difficulty is felt due to shortage of over-bridges in the Tumkur District of Mysore State :

(b) whether Government of Mysore have finalised any plan to construct new Bridges in the District of Tumkur in that State ;

(c) the names of such places where new bridges will be constructed ; and

(d) the funds allocated for the purpose ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (d). The requisite information is being collected from the State Government and will be laid on the Table of the Sabha in due course.

Recruitment of Traffic Staff by Indian Airlines

6545. **SHRI K. LAKKAPPA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Indian Airlines propose to recruit more Traffic Staff on all main airports to stop over-time payments to the staff ; and

(b) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). No, Sir. Staff is only kept on overtime for specific reasons such as delay/ disruption of services and operation of additional urgent flights or absenteeism. Recruitment of additional traffic staff is not, therefore, considered necessary by the Corporation.

Agencies closed by Ruby General Insurance Company Ltd.

6546. **SHRI K. LAKKAPPA :** Will the Minister of FINANCE be pleased to state :

(a) the names and number of agencies